THE HIGH COURT OF MEGHALAYA SHILLONG

CORRIGENDUM

Dated, 19th March, 2021

No. HCM II/168/2014/Estt/183

In partial modification to this Committee's

Notice No.HCM/II/168/2014/Estt/182, dated 19.03.2021, the name appearing at Sl.No.5 be read as Shri Ranjit Kar instead of Shri Ranjit Kaur.

SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

Memo.No. HCM II/168/2014/Estt/183-A

Dated, 19th March, 2021

Copy to:-

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya.
- The P.S. to the Hon'ble Mr. Justice R.V.More, Judge, High Court of Meghalaya, Shillong.
- The P.S. to the Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya Shillong.
- 4. The Advocate General of Meghalaya, Shillong.
- 5. Shri. K.S.Kynjing, Senior Advocate, Shillong.
- 6. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- 7. The President/Secretary, Shillong Bar Association, Shillong.
- 8 The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 9. Notice board.

10. Office file.

SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

19/3/2011